

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 35 (ND) /2017

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.06.2019**

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. Sameer Rastogi, Advocate Mr. Sarvesh Kashyap, Liquidator		
--	----------------------------	---	--	--

	For the Respondent:	Ms. Sakshi Banga, Advocate		
--	----------------------------	-----------------------------------	--	--

ORDER

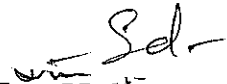
CA 840/2019

This application has been filed by the liquidator for setting aside preferential transaction.

Ld. Counsel for the non-applicant Respondents 1 & 2 pray for an adjournment on grounds of personal difficulty. Renotify this application on 4th July, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**